

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 14th day of August 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023	Phoenix Arc Private Limited Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.	Mr. TK Bhaskar	
2	Comp App (AT) (CH) (Ins) No. 256/2023 For Exemption IA No. 811 & 812/2023 For Stay IA No. 813/2023	Sri Paranthaman Textiles Pvt Ltd Vs Ramraghav Spintex Pvt Ltd. & Anr.	Mr. K Jagannathan	
3	Comp App (AT) (CH) (Ins) No. 257/2023 For Stay IA No. 814/2023 For Exemption IA No. 815/2023	Narappa Manohar Reddy Vs Pankaj Srivastava WITH	Mr. K Dushyantha Kumar, PCS	
4	Comp App (AT) (CH) (Ins) No. 261/2023 For Stay IA No. 822/2023 For Exemption IA No. 823/2023	Narappa Manohar Reddy Vs Pankaj Srivastava	Mr. K Dushyantha Kumar, PCS	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors.	Mr. NP Vijaykumar	M/s Ramani & Shankar- R2- R4

6	Comp App (AT) (CH) (Ins) No. 62/2022 For Exemption IA No. 131/2022 Leave to file IA No. 132/2022	Southern Power Distribution Company of Andhra Pradesh Ltd Vs Panyam Cements & Mineral Industries & 2 Ors	Mr. Rakesh K. Sharma	Mr. R Sivaraman- R1 Mr. Pranava Charan- R3
7	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 For Urgent Hearing IA No. 744/2023	Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Ms. Usha DN- R1 Ms. P Chitra Nirmala- R2
8	Comp App (AT) (CH) (Ins) No. 191/2023 For Delay in refiling IA No. 612/2023 To dispense with IA No. 614 & 615/2023 For Stay IA No. 616/2023	Manoj Babu Madineni Vs UV Asset Reconstruction Company Ltd. & 2 Ors.	Mr. Samuel Nagadesai, PCS	
9	Comp App (AT) (CH) (Ins) No. 216/2023 For Condone Delay IA No. 713/2023 For Delay in refiling IA No. 712/2023	Metals and Metal Electric Pvt. Ltd. Vs Prince Foundations Ltd.	Mr. Bharat B Jain	
10	Comp App (AT) (CH) (Ins) No. 92/2023 To Implead IA No. 697/2023	Haritham Buyers Association Vs P.T Joy & 2 Ors	Mr. Bijoy P Pulipra	Mr. Jerin Asher Sojan- R1 Mr. Sankar P Panicker- R2
11	Comp App (AT) (CH) (Ins) No. 424/2022 IA No. 640/2023	Shri Rokadoba Maharaj Ginning & Pressings Pvt. Ltd. Vs The Sri Venkatesa Mills Ltd.	Mr. Rishabh Gupta	
12	Comp App (AT) (CH) (Ins) No. 169/2023 For Stay IA No. 550/2023	Smt. Nukala Savithri Vs Bank of Maharastra & Anr.	Dr. KS Ravichandran	Mr. T Ravichandran- R1
13	Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023	NNBV Venkateshwara Rao Vs Bank of Maharastra & Anr.	Dr. KS Ravichandran	Mr. T Ravichandran- R1

14	Comp App (AT) (CH) No. 34/2023 For Stay IA No. 324/2023 IA No. 325/2023 IA No. 832/2023	Laly Joseph Vs Indo-Asian News Channel Pvt. Ltd. & 2 Ors. WITH	Mr. A.M. Sridharan	Mr. Prasad Vijaykumar- R1-R3
15	Comp App (AT) (CH) No. 98/2022 For Stay IA No 810/2022	Laly Joseph Vs Indo - Asian News Channel Pvt Ltd & 2 Ors	Mr. A.M. Sridharan	Mr. Prasad Vijaykumar- R1-R3
16	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No.547/2023 Status Report IA No. 649/2023	Suresh Elangovan Vs Union Bank of India & Anr.	Mr. Ramasubramania m Raja	Mr. Varun Srinivasan- R1
17	Comp App (AT) (CH) (Ins) No. 230/2023 To implead IA No. 828/2023	PT Joy, Erstwhile Resolution Professional of MIR Realtors Pvt. Ltd. WITH	Mr. Avinash Krishnan Ravi	
18	Comp App (AT) (CH) (Ins) No. 234/2023 For Exemption IA No. 756/2023 To implead IA No. 827/2023	PT Joy, Erstwhile Resolution Professional of MIR Realtors Pvt. Ltd.	Mr. Avinash Krishnan Ravi	
19	Comp App (AT) (CH) (Ins) No.43/2022 For Stay IA No. 91/2022	Bank of India Vs Mr. CA GV Ravikumar & 3 Ors	Mr. FB Benjamin George	Mr. B Ramana Kumar
20	Comp App (AT) (CH) (Ins) No. 83/2023 To Dispense with IA No. 299/2023 For Stay IA No. 300/2023	Dr. S Jackson Vs R Venkatakrisnan, Liquidator, St. John Freight System Ltd.	Mr. P Jesus Moris Ravi	Mr. Mayan H Jain

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	Comp App (AT) (CH) (Ins) No. 237/2022 Additional Docs. IA No. 836/2022	Y S Rajesh Reddy (Suspended Director of M/s ASIP Private Limited - Corporate Debtor) Vs	Mr. M Srinivas	Mr. VVSN Raju- R1 Mr. AG Sathyanarayana- R2

		State Bank of India & Anr		
22	TA (AT) No.133/2021 (Comp App (AT) No.25/2020)	Nirej V. Paul & Anr Vs. The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran	Mr. Srikanth Mohan R1
23	Comp App (AT) (CH) (Ins) No.141/2021	BS Limited (In Liquidation) Vs. Mr. Rajesh Agarwal & 12 Ors	Mr. M Anil Kumar	Mr. V Arunkumar- R1 Mr. B Mohanraj- R2 Mr.B Dhanaraj- R5 Mr.S Chidambaram R13
24	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain
25	TA (AT) No. 193 /2021 (CA (AT) (Ins) No. 818/2020)	Damodar Muddukrishna Vs Cygilant India Research & Development Pvt Ltd.	Mr. Mithun Shashank	Ms. Padmaja Kaul
26	TA (AT) No.6/2022 (CA (AT) No. 361/2018)	Mr O. Arumugasamy Vs M/s T.R Mills Pvt. Ltd. WITH	Mr. Naman Jhabakh	Mr. D Basavarajappa M/s King Stubb & Kasiva- R5, R6 & R7 Mr. Praveenkumar- R10
27	TA (AT) No.12/2022 (CA (AT) No. 259/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt.M. Leela WITH	M/s King Stubb & Kasiva	
28	TA (AT) 13/2022 (CA (AT) No. 258/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt.M. Leela WITH	M/s King Stubb & Kasiva	Mr. Praveenkumar- R9 -R10
29	TA (AT)No.16/2022 (CA (AT) No. 310/2018)	Mr. M. Nagaraj VS Smt M. Leela WITH	Mr. Naman Jhabakh	M/s King Stubb & Kasiva- R6, R8- R10 Mr. Praveenkumar- R12
30	TA (AT)No.19/2022 (CA (AT) No. 360/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt M. Leela	M/s King Stubb & Kasiva	Mr. Praveenkumar- R9

		WITH		
31	TA (AT) No.21/2022 (CA (AT) No. 277/2018)	M.S Nagarathna VS Leela Madhusudan	Mr. Naman Jhabakh	
		WITH		
32	TA (AT) No.23/2022 (CA (AT) No. 309/2018)	T.R.Mills Pvt VS Smt M. Leela	Mr. Naman Jhabakh	M/s King Stubb & Kasiva - R7-R9
33	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52 Ors Vs Shri Rajendran, RP & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4
34	Comp App (AT) (CH) (Ins) No. 68/2023 For Condone Delay IA No. 248/2023 Leave to file IA No. 250/2023 To Dispense with IA No. 249/2023	Mr. Kamal Babbar Vs Mr. KN Rajkumar & 10 Ors	Ms. Rubina	Mr. Sandeep Kumar Ambalavanan
35	Comp App (AT) (CH) (Ins) No.207/2022 For Stay IA No. 454/2022	Mr.Chinna Rao & 3 Ors Vs. V Venkata Sivakumar & 6 Ors	Mr. Keerthikiran Murali	Mr. Venkata Sivakumar Mr. J Manivannan
36	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 Urgent Hearing IA No. 638/2023	Mr. Vijay Kumar Penmetsa Vs Mr. Sisir Kumar Appikadle & Ors	Mr. Abishek Anand	Mr. Y. Suryanarayana R1
		WITH		
37	Comp App (AT) (CH) (Ins) No.30/2022 For Condone delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand
38	Comp App (AT) (CH) No. 45/2021 For Condone Delay IA No. 549/2021	D. Asokan Vs Girija Muthukrishnan & Anr	Mr. Raj Carolin V	Mr. Hari Kumar G. Nair- R1 Mr. Athiban Vijay AK- R2
		WITH		
39	Comp App (AT) (CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd rep by its Chairman & Director D Asokan Vs Girija Muhukrishnan	Mr. Raj Carolin V	Mr. Harikumar G Nair
		WITH		

40	Comp App (AT) (CH) No. 5/2022 For Condone Delay IA No. 42/2022, For Exemption IA No.43/2022 For Stay IA No.44/2022	S. Vijayakumar Vs Girija Muthukrishnan & Anr	Mr. K. Gowtham Kumar Mr. Athiban Vijay	Mr. Harikumar G Nair- R1 Mr. MK Sumod- R2
41	Comp App (AT) (CH) (Ins) No. 106/2022	G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd.	Mr. R Parthasarathy	Mr. Udian Sharma

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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